

HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

ROC NO. 07/Recruitment/2026

DATED: 25-09-2026

NOTICE

The candidates (appended in Annexure) applied online pursuant to Notification ROC. NO. 07//2026-AI/TS, dated 09.07.2026 for empanelment as Assistant Editors (04 posts), be informed that the Stage-I Written Examination is scheduled to be conducted on 04.10.2026 from 10:30 A.M. Onwards for a period of 2 Hours 30 Minutes. The candidates shall prepare one(1) Head-note out of four(4) judgments provided:

Examination Details	Information / Schedule
Name of the Post	Assistant Editor (Digi-APLR)
Stage of Examination	Stage-I Written Examination (Preparation of Head-note out of four judgments provided)
Date of Examination	04.10.2026(Sunday)
Time	10:30 A.M. onwards for a period of 2 Hours 30 Minutes
Venue	Court Masters Section, I Floor, The High Court of Andhra Pradesh, Amaravati.

INSTRUCTIONS TO THE CANDIDATES:

1. **Reporting Time:** Candidates are required to report at the examination venue at least 30 minutes prior to the commencement of the examination for verification of identity and roll numbers.
2. The candidate's application number serves as their participant ID/Roll number.
3. The question paper for the written examination consisting of four (4) judgments will be available in Soft/Hard copy format on the respective allotted systems.
4. The candidate must prepare a Head-note on the allotted system in soft copy format.
5. **Mandatory Documents:** Candidates must bring a printout of their valid Government-issued Photo Identity Proof (e.g., Aadhaar Card, PAN Card, Voter ID, or Bar Council Enrollment Identity Card, etc.,).
6. **No Individual Communication:** No separate individual communication regarding this schedule will be sent via email, SMS, or postal mail. Candidates must stay updated by regularly visiting <https://aphc.gov.in>. No separate call letters will be sent to the applicants. No TA and DA will be paid.
7. Candidates shall adhere to the prescribed format and pattern for the preparation of Head-notes from the respective judgments, in consonance with the format and structure adopted in the e-SCR/Digi-SCR, as uploaded in the SOP under the Acts & Rules tab of the High Court of Andhra Pradesh portal.
8. The specimen copies of the extracted Head-notes are available at <https://digi-services.aphc.ap.gov.in/apdigilr/> in accordance with the standard format comprising all the below fields:
Issue for Consideration, Head-notes, Acts, Keywords, Case Law/Reference Cited, Appearances For Parties, Case Arising From, Judgment/Order, Result of the case.
- Care should be taken to prepare the Head-note, ensuring that it includes all the fields mentioned above, as marks will be allotted for each of these fields.
9. Candidates are prohibited from communicating, consulting or conversing with other candidates in the examination hall or causing disturbance in any manner whatsoever.

10. Candidates will be permitted to appear for the examination after their credentials are verified by the center officials and after frisking to ensure that no prohibited articles are carried. (Purses, and handbags are also not allowed). At the examination center, the Authority will not make any arrangements for safe custody of any articles/things carried by the candidates, and they shall make their own arrangements.

11. Candidates are not allowed to bring any electronic devices, such as mobile phones, smart watches, programmable calculators, tablets, I-pads, Bluetooth, pagers or any other device capable of interacting/programming, to the examination center. The High Court shall not be responsible for any loss of or damage to the valuable belongings of candidates. Candidates are, therefore, advised not to bring valuable belongings to the Examination Centre. Any violation of the above leads to disqualification of the candidature.

12. Candidates are expected to behave in an orderly and disciplined manner while taking the examination. The candidate will be rejected in case of impersonation/disorder/rowdy behavior during the examination. A necessary FIR for the incident will be lodged with the Police Station concerned apart from disqualifying the candidate. The center's Chief Invigilator is duly authorized to take spot action in such cases.

13. Frequent visits to the toilet are not permitted. Candidates are advised to use the restroom facility only in case of extreme necessity. If any candidate is found to be indulged in discussions or malpractice near the toilets, corridors or any other places, they will be disqualified.

14. Candidates shall ensure that their Answer Sheets were handed over duly to the chief Invigilator before leaving the Examination Hall.

15. Violation of the instructions will lead to rejection of a candidature besides penal action.



**REGISTRAR (RECRUITMENT) /
AD-HOC CHIEF EDITOR FOR DIGI-APLR
HIGH COURT OF ANDHRA PRADESH**

ANNEXURE

S.NO	APPLICATION NUMBER	POST NAME	APPLICANT NAME	PARENT/SPOUSE NAME
1	APHC202626071307404442	ASST. EDITOR	VEERLA SATEESH KUMAR	VEERLA VENKATESWARA RAO
2	APHC202626071309093410	ASST. EDITOR	LAXMI PRASAD BODA	RAMJU BODA
3	APHC202626071314265720	ASST. EDITOR	ALLU HARI NARAYANA	ALLU NARAYANAPPA
4	APHC202626071315055299	ASST. EDITOR	K. MUNI REDDY BALA PRASAD	K M SUBRAMANYAM
5	APHC202626071404393462	ASST. EDITOR	RAYADURGAM BHARAT	R RAM MOHAN SASTRY
6	APHC202626071406084423	ASST. EDITOR	MUTTAM ANJI REDDY	MUTTAM VENKATA REDDY
7	APHC202626071407211788	ASST. EDITOR	KORAGANJI ARUNDATI VAISHNAVI LALITHA	K V SATYANARAYANA
8	APHC202626071407341146	ASST. EDITOR	KISHORE KUMAR YANGALA	LAKSHMI KOTESWARA RAO
9	APHC202626071413573717	ASST. EDITOR	PAVAN KUMAR ARADHYULA	VENKATESWARA RAO
10	APHC202626071417523165	ASST. EDITOR	GODABA VARAHA SRI MANIKANTA PATNAIK	GV GIRI PATNAIK
11	APHC202626071418184757	ASST. EDITOR	RATHANBABU SANDIPAMU	YOHAN
12	APHC202626071418473128	ASST. EDITOR	VIVEKANANDA VIRUPAKSHA	VIRUPAKSHA DATTATREYA GOUDA
13	APHC202626071515183975	ASST. EDITOR	PRIYA VIJAYA LAKSHMI G	PENDYALA RAMA LAKSHMI NARAYANA
14	APHC202626071606071861	ASST. EDITOR	HEMADRI VSSRR CHANDRAKANTH	HEMADRI SVR SUDARSAN SARMA
15	APHC202626071806040985	ASST. EDITOR	YELISETTI PRABHU PRAVEEN KUMAR	RAMA KRISHNA RAO
16	APHC202626071905140027	ASST. EDITOR	B LAKSHMI PALLESH	SATYANARAYANA
17	APHC202626071908541890	ASST. EDITOR	SATHENAPALLI MAMATHA	SATHENAPALLI KONDAIAH
18	APHC202626071912200272	ASST. EDITOR	NEERUKATTU YESEPU	N DEVARATNAM
19	APHC202626071914045318	ASST. EDITOR	ALI BAIG KISHAN FEROZE	AKBAR ALI BAIG
20	APHC202626072107075257	ASST. EDITOR	GADDA MARIYARAJU	GADDA VENKATAIAH
21	APHC202626072109493224	ASST. EDITOR	SASHIDHAR REDDY PAPUDIPPU	MALLESWAR REDDY
22	APHC202626072110590795	ASST. EDITOR	REGULAGADDA VENKATESH	REGULAGADDA MAHALAKSHMAYYA
23	APHC202626072115432085	ASST. EDITOR	ACHANTA VENKATA SAI PRANEETHA	A. SRINIVASA RAO
24	APHC202626072207155783	ASST. EDITOR	GERA PRITHVINATH	GERA SARATH BABU
25	APHC202626072216530470	ASST. EDITOR	NIKHILESH T	MADDULETI T
26	APHC202626072218202315	ASST. EDITOR	KIRANLAL NAIK BANAVATH	SYDULU BANAVATH

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27	APHC202626072218530830	ASST. EDITOR	MANDAVA ABHIGNA	M KRISHNA MOHAN RAO
28	APHC202626072219365627	ASST. EDITOR	K J SOWMYA	K NAIDU
29	APHC202626072311142965	ASST. EDITOR	N SUDHARSANARAO CH	RAMAKOTESWARARAO
30	APHC202626072314180693	ASST. EDITOR	A S DIWAKAR	A S VENKATA RATNAM
31	APHC202626072315315819	ASST. EDITOR	SAUNAK SARBAJNA	BADAL SARBAJNA
32	APHC202626072318073754	ASST. EDITOR	KONAKANCHI NARASIMHA RAO	KONAKANCHI SESHAIAH
33	APHC202626072403195715	ASST. EDITOR	G IMMANIEL BHASKAR	GUJJARLAMUDI C D SANJEEVA RAO
34	APHC202626072404525772	ASST. EDITOR	SRAVANI RAO VANJARAPU	NARASIMHA RAO VANJARAPU
35	APHC202626072412120610	ASST. EDITOR	NOOLU WILLIAM CAREY	SRINIVASA RAO
36	APHC202626072419035733	ASST. EDITOR	JILANI SHAIK	ALLA BAKSHU
37	APHC202626072506060098	ASST. EDITOR	V SATYANARAYANA NEKKANTI	RANGARAO
38	APHC202626072507350867	ASST. EDITOR	SIVA RAMA KRISHNA KOLLURU	K V RAYUDU
39	APHC202626072513530677	ASST. EDITOR	ARTHIMALLA PRIYANKA	ARTHIMALLA SESHAIAH
40	APHC202626072516132227	ASST. EDITOR	BOTTA ARUNA	BOTTA APPA RAO
41	APHC202626072604301160	ASST. EDITOR	PADALA ANJANI NAGA VENKATA RAVI TEJA	P. ARJUNA RAO
42	APHC202626072610242537	ASST. EDITOR	KHAJA KHUTUBUDDIN SHAIK	SHAIK JILANI
43	APHC202626072710362317	ASST. EDITOR	D SAI SIDDI SRIKHAR	D SHASHIKALA
44	APHC202626072713303237	ASST. EDITOR	SRAVANTHI PALUTURI	P.BASAVARAJU
45	APHC202626072714133067	ASST. EDITOR	BADUGU KEERTHI PRIYA	BADUGU RAJENDRA PRASAD
46	APHC202626072715065789	ASST. EDITOR	NAVEENKUMAR G	SAMUYELU GARIKIMUKKULA
47	APHC202626072715165544	ASST. EDITOR	MUDE LAVANYA	MUDE RAVINDRA NAIK
48	APHC202626072715562777	ASST. EDITOR	KANDREGULA MAHIJEET	KANDREGULA KALYAN CHAKRAVARTHY
49	APHC202626072716082667	ASST. EDITOR	MALAVATHU CHINNA BADHYA	CHINNA SAIDA
50	APHC202626072717032067	ASST. EDITOR	SIRISHA MAHIMALURU	RAMANAIAH MAHIMALURU
51	APHC202626072717050219	ASST. EDITOR	SATABISH AJJARAPU	AJJARAPU SARVESWARA RAO
52	APHC202626072718261999	ASST. EDITOR	VELURI BHARATH SURENDER REDDY	V SRINIVAS REDDY
53	APHC202626072718294151	ASST. EDITOR	MADIRI HARSHAVARDHAN	M S SUDHAKAR

